

12.56 hrs.

PAPERS LAID ON THE TABLE

PETROLEUM PRODUCTS (REGULATION OF SUPPLY TO RETAIL OUTLETS) ORDER, 1974

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Petroleum Products (Regulation of Supply to Retail Outlets) Order, 1974 (Hindi and English versions) published in Notification No. G.S.R. 396(E) in Gazette of India, dated the 18th September, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8445/74].

ORDERS OF THE DELIMITATION COMMISSION UNDER DELIMITATION ACT, 1972

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): I beg to lay on the Table a copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (3) of section 10 of the Delimitation Act, 1972:—

(1) Order No. 22 of the Delimitation Commission in respect of the State of Haryana, published in Notification No. S.O. 535(E) in Gazette of India, dated the 11th September, 1974.

(2) Order No. 23 of the Delimitation Commission in respect of the State of Rajasthan, published in Notification No. S.O. 587(E) in Gazette of India, dated the 4th October, 1974. [Placed in Library. See No. LT-8446/74].

NOTIFICATIONS, COST ACCOUNTING RECORDS (SUGAR) RULES, 1974 AND REPORTS FTC.

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969:—

(i) The Monopolies and Restrictive Trade Practices (Amendment) Rules, 1974, published in Notification No. G.S.R. 1016 in Gazette of India, dated the 7th September, 1974.

(ii) The Monopolies and Restrictive Trade Practices (Second Amendment) Rules, 1974, published in Notification No. G.S.R. 1017 in Gazette of India, dated the 14th September, 1974. [Placed in Library. See No. LT-8447/74]

(2) A copy of the Cost Accounting Records (Sugar) Rules, 1974, (Hindi and English versions) published in Notification No. G.S.R. 982 in Gazette of India dated the 14th September, 1974, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-8448/74].

(3) A copy each of the following papers (Hindi version) under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969:—

(i) Annual Administrative Report on the working of the Monopolies and Restrictive Trade Practices Commission for the period 1st January, 1972 to 31st December, 1972. [Placed in Library. See No. LT-8449/74].

(ii) Report on the working and administration of the Monopolies and Restrictive Trade Practices Act, 1969 for the period 1st January, 1972 to 31st December, 1972. [Placed in Library. See No. LT-8450/74].